

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHREE MAHESHWAR HYDEL POWER CORPORATION LIMITED
OPERATING IN HYDRO POWER PROJECT AT
MANDLESHWAR, MADHYA PRADESH

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with CIN	Shree Maheshwar Hydel Power Corporation Limited CIN: U40101MP1993PLC007667
2.	Address of the registered office	Abhayanchal Parisar, Post Mandaleshwar, Madhya Pradesh – 451221
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Mandleshwar, Madhya Pradesh – 451221
5.	Installed capacity of main products/services	Capacity: 10 Turbines of 40 MW each Installed: 3 Turbines of 40 MW each
6.	Quantity and value of main products/services sold in last financial year*	Commercial operations of project are yet to commence.
7.	Number of employees / workmen*	Yet to be ascertained
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:*	Available information will be shared upon receiving a request at sarvaria@gmail.com or cirp.shreemaheshwar@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending a request at sarvaria@gmail.com or cirp.shreemaheshwar@gmail.com
10.	Last date for receipt of expression of interest	27 January 2023
11.	Date of issue of provisional list of prospective resolution applicants	06 February 2023
12.	Last date for submission of objections to provisional list	11 February 2023
13.	Process email id to submit EOI	cirp.shreemaheshwar@gmail.com

(*) The operations of the Corporate Debtor were at stand still as on the Insolvency Commencement Date.

Date: January 04, 2022

Place: New Delhi



(Signature)

Sd/-

Mr. Apoorv Sarvaria

Interim Resolution Professional

For Shree Maheshwar Hydel Power Corporation Limited

Regn. No: IBBI/PA-002/IP-N01073/2020-2021/13444

AFA Validity: Up to March 29, 2023

Address: Suite No.1, 19 Park Area, Karol Bagh,

Opposite Ajmal Khan Park, New Delhi 110005